

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 28/04/2017 AT 10.30 AM**

**PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

**APPLICATION NUMBER :  
PETITION NUMBER : TCP/49/2016  
NAME OF THE PETITIONER(S) : Karthikeyan Kasiviswanathan  
NAME OF THE RESPONDENT(S) : Bayone Infotech Pvt Ltd & 2 Others  
UNDER SECTION : 397/398**

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

J. KANIMOZHI  
for m/s. shirakumar & Swasth.

4<sup>th</sup> Respondent

J. Kanimozhi  
28/4/17.

**ORDER**

Counsel for petitioner called but absent. Counsel for R1 to R3 absent.  
Ms J Kanimozhi, counsel for R4 present. Time extended as a last chance to the  
petitioner to file rejoinder. Put up on **19.06.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)